NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in -person in the High Court of Bombay, **Bench at Aurangabad,** that the Hon'ble First Court (Coram : Ravindra V. Ghuge and Sanjay A. Deshmukh, JJ.) **will be sitting at 9.30 am. on Friday, the 14th October, 2022 and will not be available for holding sitting in afternoon session for taking the matters of "Supernumerary Post".** The hearing of the writ petitions pertaining to the "**Supernumerary Post**" is postponed to **18/11/2022 at 2.30 pm**.

By Order

HIGH COURT OF BOMBAY
BENCH AT AURANGABAD

Sd/-
(Vimalnath S. Tiwari)
Registrar (Judicial)

Date : 12/10/2022